

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
CHAMPION AGRO LIMITED**

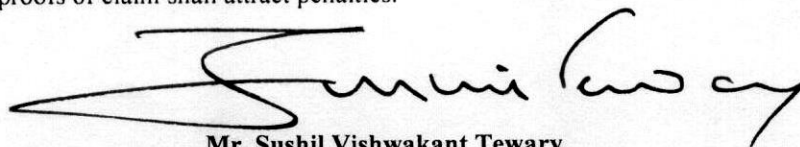
1.	Name of Corporate Debtor	CHAMPION AGRO LIMITED
2.	Date of Incorporation of Corporate Debtor	26.07.1994
3.	Authority Under Which Corporate Debtor Is Incorporated/ Registered	RoC-Ahmedabad
4.	Corporate Identity Number of Corporate Debtor	U31909GJ1994PLC022605
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	S No 217 Paiki, Plot No 2, National Highway, Veraval (Shapar), Tal- Kotdasangani, Dist-Rajkot, Gujarat, India
6.	Date of Closure of Insolvency Resolution Process	25.01.2024
7.	Liquidation Commencement Date of Corporate Debtor	25.01.2024
8.	Name and Registration Number of Insolvency Professional acting as Liquidator	Mr. Sushil Vishwakant Tewary Registration No.: IBBI/IPA-001/IP-P01288/2018-2019/12049
9.	Address and E-Mail of the Liquidator, as registered with the Board	11 Pahelgaon Bunglows, Premchandnagar Road, Bodakdev, Ahmadabad, Gujarat – 380 054 Contact No.: +91 9898095610 E mail Id: sushilt@hotmail.com
10.	Address and E-Mail Id to be used for correspondence with the Liquidator	403, Shaival Plaza, Near Gujarat College, Ellisbridge, Ahmedabad – 380 006. Telephone No.: 079 2642 0336 E mail Id: cirpchampion@gmail.com
11.	Last date for submission of claims	24.02.2024

Notice is hereby given that the Hon'ble National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Champion Agro Limited on 25th January 2024, under section 33 of the Code.

The stakeholders of Champion Agro Limited are hereby called upon to submit a proof of their claims, on or before 24th February 2024, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Place: Ahmedabad
Date: 27.01.2024

Mr. Sushil Vishwakant Tewary
Liquidator –
Champion Agro Limited
IP Reg: IBBI/IPA-001/IP-P01288/2018-2019/12049
AFA issued by ICAI IIP valid till 12.11.2024